

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.11.2023

**ORDER NO. 194 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 173 of 2023 for **CESTAT, Chandigarh** on **09.11.2023 at 2:30 p.m.** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.11.2023 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. P. A. Augustian, Hon'ble Member (Judicial)	E/ROM/85556/2023 In E/173/2011 CCE Pune-I vs. JCB India Pvt. Ltd.

Note:

1. The hearing will take place by virtual mode along with matters in Order No. 187 of 2023 (Revised).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Mumbai/Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar